

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3080
ANSWERED ON:16.03.2015
FACILITIES IN TRIBAL AREAS
Giluwa Shri Laxman;Laguri Smt. Sakuntala

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received any proposal from the State Governments for providing basic amenities like roads, irrigation and construction of schools, etc. in the reserves and sanctuaries of tribal dominated areas;
- (b) if so, the details thereof during the last three years and the current year, State/ UT-wise;
- (c) the present status of the said proposal;
- (d) the steps taken by the Government to expedite sanctioning of the proposal in the said areas; and
- (e) the extent to which the Government has achieved success in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (e): Ministries / Departments of Centre and State dealing with these sectors are primarily responsible for catering to basic infrastructure. The funding for tribal development is provided through Tribal Sub-Plan of State and Central Government. Ministry of Tribal Affairs with limited resources attempts filling up of critical gaps. Priority accorded by the Ministry for tribal development are in the areas of Education, Health, Livelihood and promotion and preservation of cultural heritage.

Receipt of proposals from the State Governments for providing basic amenities like roads, irrigation and construction of schools and other development activities under the Schemes / Programmes administered by the Ministry is a continuous process. The Ministry of Tribal Affairs, through the "Operational Guidelines for Formulation, Implementation and Monitoring of Tribal Sub-Plan and Article 275(1) grants" issued in the month of March, 2014 for effective implementation of Schemes administered by the Ministry, has made provision for appraisal and approval of the proposals received from the States by a Project Appraisal Committee (PAC) consisting of Secretary (Tribal Affairs) as chairman with representatives of erstwhile Planning Commission, Financial Advisor and representatives of the State as members/invitees. Accordingly, the PAC meetings with States were held during the 2014-15 to consider and approve their proposals. Minutes of the meetings containing decisions taken therein were issued and also uploaded on the Ministry's official Website with a view to ensure expeditious implementation of development programmes. The Ministry has been able to meet the financial targets as per the norms of Ministry of Finance upto December 2014. List of Eklavya Model Residential Schools (EMRSs) and Ashram Schools is placed as Annexure.